

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1355**  
**TO BE ANSWERED ON MARCH 13, 2023**  
**PUCCA HOUSES TO URBAN HOUSEHOLDS**

**NO. 1355. SHRI MOHAMMED NADIMUL HAQUE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of pucca houses ensured to eligible urban households in the year 2022, State-wise;
- (b) the total number of women who have directly benefitted from PMAY-U scheme, State-wise;
- (c) whether all targets of PMAY-U scheme have been achieved, if not, the details thereof and reasons therefor;
- (d) the number of Affordable Rental Housing Complexes (ARHCs) completed and the details thereof, State-wise; and
- (e) the average rent that beneficiaries of ARHCs need to pay and the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

- (a) to (c): Pradhan Mantri Awas Yojana-Urban (PMAY-U) is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/UTs, more than 1.20 crore houses have been sanctioned as on 27.02.2023. Of the sanctioned houses, 109.02 lakh have been grounded for construction; of which 71.01 lakh are completed/delivered to the beneficiaries. The implementation period of PMAY-U scheme which was earlier from 25.06.2015 to 31.03.2022, has been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology. The State-wise number of houses sanctioned, grounded and completed including number of women beneficiaries is at Annexure-I.
- (d) & (e): Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) on 31.07.2020 as a sub-scheme of PMAY-U to provide dignified living to urban migrants/poor near their workplace during the Mission period. This scheme is being implemented through two models as under:

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- i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,
- ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

Under Model-1 of the scheme, so far, 5,648 vacant houses have been converted into ARHCs by States/UTs. Further, Request for Proposal (RFP) has been issued for 7,413 vacant houses in various States.

Under Model-2, construction of 82,273 new ARHC units in 7 States have been approved by the Ministry in which Technology Innovation Grant (TIG) of ₹174 crore has been sanctioned by the Ministry. Further, construction of 30,001 new ARHCs units have been started in various States. The State-wise details of progress of ARHCs under both models are at Annexure-II.

The Operational Guidelines of ARHCs prescribes that the initial affordable rent of ARHCs will be fixed by the local authority based on a local survey. Subsequently, rent will be enhanced biennially by 8%, subject to maximum funding of 20% in aggregate, over a period of 5 years, effective from the date of signing the contract. Same mechanism shall be followed over the entire concession period i.e. 25 years.

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## State-wise number of houses sanctioned, grounded and completed during 2022, including number of women beneficiaries under PMAY-U

[ason27thFeb,2023]

Sr. No.	Name of the State/ UT	Physical Progress of Houses since inception (Nos)				Completed/ Delivered during 2022-23
		Sanctioned	Grounded	Completed/Delivered	Women Beneficiaries	
1	Andhra Pradesh	20,74,765	19,37,928	7,09,947	19,89,973	2,34,903
2	Bihar	3,27,315	3,10,075	1,04,229	2,34,357	18,145
3	Chhattisgarh	3,06,034	2,54,860	1,68,849	2,50,264	28,262
4	Goa	3,150	3,103	3,101	2,839	288
5	Gujarat	10,60,376	9,61,776	8,34,889	8,42,387	1,25,297
6	Haryana	1,66,671	92,068	61,895	98,266	11,889
7	Himachal Pradesh	13,249	12,985	9,042	11,922	2,073
8	Jharkhand	2,34,369	2,08,929	1,20,244	1,77,522	13,071
9	Karnataka	7,06,320	5,72,090	3,01,297	5,09,439	36,827
10	Kerala	1,66,661	1,36,976	1,10,747	1,53,798	12,247
11	Madhya Pradesh	9,60,256	9,25,699	6,37,492	7,86,173	1,54,682
12	Maharashtra	15,09,679	10,77,320	7,74,396	11,99,104	1,54,974
13	Odisha	2,13,845	1,71,569	1,23,879	1,59,380	22,796
14	Punjab	1,32,895	1,07,914	69,413	1,06,220	19,461
15	Rajasthan	2,76,746	2,17,406	1,68,745	2,10,352	32,005
16	Tamil Nadu	6,88,854	6,41,700	5,08,888	5,41,641	72,292
17	Telangana	2,49,465	2,43,657	2,22,308	2,33,143	14,052
18	Uttar Pradesh	16,89,673	15,46,247	12,34,119	12,98,104	1,83,202
19	Uttarakhand	62,762	50,286	28,082	52,501	4,054
20	West Bengal	6,91,146	5,57,556	3,26,664	5,25,926	64,599
<b>Sub-total(States):-</b>		<b>1,15,34,231</b>	<b>1,00,30,144</b>	<b>65,18,226</b>	<b>93,83,311</b>	<b>12,05,119</b>
21	Arunachal Pradesh	9,002	8,560	5,791	6,749	3,056
22	Assam	1,61,476	1,50,296	76,577	4,75,032	33,312
23	Manipur	56,037	47,415	9,891	49,752	4,810
24	Meghalaya	4,759	3,761	1,103	15,749	429
25	Mizoram	40,756	39,181	6,483	29,892	1,360
26	Nagaland	32,335	31,815	11,587	26,939	5,994
27	Sikkim	704	446	209	380	26
28	Tripura	94,162	82,952	63,472	75,547	6,841
<b>Sub-total(N.E.States):-</b>		<b>3,99,231</b>	<b>3,64,426</b>	<b>1,75,113</b>	<b>6,80,040</b>	<b>55,828</b>
29	A&N Island(UT)	378	376	47	36	3
30	Chandigarh(UT)	1,271	1,251	1,251	1,094	125
31	DNH&DD(UT)	10,480	10,150	8,665	8,909	2,279
32	Delhi(UT)	30,194	29,805	29,805	27,643	2,498
33	J&K(UT)	49,146	47,338	17,788	34,944	6,270
34	Ladakh(UT)	1,366	1,013	647	650	104
35	Lakshadweep(UT)	-	-	-	-	-
36	Puducherry(UT)	16,394	16,232	7,980	14,941	1,837
<b>Sub-total(UT):-</b>		<b>1,09,229</b>	<b>1,06,165</b>	<b>66,183</b>	<b>88,217</b>	<b>13,116</b>
<b>Grand Total*:-</b>		<b>120.43Lakh*</b>	<b>109.02Lakh**</b>	<b>71.01Lakh**</b>	<b>1,01,51,567</b>	<b>12,74,063</b>

\*Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.26 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC.

\*\*Includes completed (3.41lakh)/ grounded (4.01lakh) houses of JnNURM during mission period.

**A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme:**

S. No.	State/UT	City	No. of vacant houses converted into ARHCs	Houses occupied by Beneficiaries
1	Chandigarh	Chandigarh	2,195	2,195
2	Gujarat	Surat	393	393
3	Gujarat	Ahmedabad	1,376	1,376
4	Gujarat	Rajkot	698	-
5	Rajasthan	Chittorgarh	480	-
6	Jammu & Kashmir	Jammu	336	336
7	Uttarakhand	Lalkuan	100	100
8	Uttarakhand	Dehradun	70	70
<b>Total</b>			<b>5,648</b>	<b>4,470</b>

**B. State/UT-wise details of ARHC units sanctioned for construction by Public/Private Entities under Model-2 of the scheme:**

S. No.	Name of City/State	Name of Entity	Technology being used	Total Units
1	Sriperumbudur, Tamil Nadu	SPR City Estates Pvt. Ltd.	Monolithic Concrete Construction System	18,112
2	Sriperumbudur, Tamil Nadu	SPR Construction Pvt. Ltd.	Monolithic Concrete Construction System	3,969
3	Hosur, Tamil Nadu	Tata Electronic Pvt. Ltd.	Precast Concrete Construction System	13,500
4	Chennai, Tamil Nadu	State Industries Promotion Corporation of Tamil Nadu	Monolithic Concrete Construction System	18,720
5	Chennai, Tamil Nadu	Chennai Petroleum Corporation Ltd.	Monolithic Concrete Construction System	1,040
6	Raipur, Chhattisgarh	Indian Oil Corporation Ltd.	Monolithic Concrete Construction System	2,222
7	Kampur Town, Assam	Guwahati Refinery Indian Oil Corporation Ltd.	Monolithic Concrete Construction System	2,222
8	Prayagraj, Uttar Pradesh	Indian Oil Corporation Ltd.	Monolithic Concrete Construction System	1,112
9	Surat, Gujarat	Mitsumi Housing Pvt. Ltd.	Light Gauge Steel Framed Structures	453
10	Chennai, Tamil Nadu	SPR Construction Pvt. Ltd.	Aluminium Form Work	5,045
11	Nizampet, Telangana	Sivani Infra Pvt. Ltd.	Monolithic Concrete Construction System	14,490
12	Kakinada, Andhra Pradesh	Coastal Developers Pvt. Ltd.	Monolithic Concrete Construction System	736
13	Vizianagram, Andhra Pradesh	Coastal Developers Pvt. Ltd.	Monolithic Concrete Construction System	652
<b>Total</b>				<b>82,273</b>